

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).20593/2008

PUNJAB STATE ELECTRICITY BOARD

Petitioner(s)

VERSUS

PARDUMAN SINGH & ORS.

Respondent(s)

(With office report)

WITH

- SLP(C) NO.20636/2008
- SLP(C) NO.31027/2008
- SLP(C) NO.24496/2008
- SLP(C) NO.24493/2008
- SLP(C) NO.24495/2008
- SLP(C) NO.24643/2008
- SLP(C) NO.521/2009
- SLP(C) NO.26877/2008
- SLP(C) NO.26878/2008
- SLP(C) NO.26883/2008
- SLP(C) NO.26884/2008
- SLP(C) NO.26885/2008
- SLP(C) NO.26888/2008
- SLP(C) NO.29192/2008
- SLP(C) NO.29535/2008
- SLP(C) NO.5022/2009
- SLP(C) NO.1155-1162/2009
- SLP(C) NO.12564/2009
- SLP(C) NO.7761/2009
- SLP(C) NO.9839/2009
- SLP(C) NO.20086/2009
- SLP(C) NO.26863/2009
- SLP(C) NO.20085/2009
- SLP(C) NO.1270/2010
- SLP(C) NO.10920/2010
- SLP(C) NO.15379/2010

Date: 20/01/2011 This Petition was called on for hearing today.

For Petitioner(s)

- Mrs. Kamaldeep Gulati, Adv.
- Mr Anis Ahmad Khan, Adv.
- Mr Anurag Pandey, Adv.
- Mr S.K.Sabharwal, Adv.
- Mr Dharmendra Kumar Sinha, Adv.

-2-

Item No.20

- Mr Jagjit Singh Chhabra, Adv.
- Dr Kailash Chand, Adv.
- Mr Ashwani Bhardwaj, Adv.

For Respondent(s)

- Ms Sujata Kurdukar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K.HANJURA)
Registrar

hj